NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 26/(MAH)/2014 IA NO. 08/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Shri Shridhar Bedekar

V/s.

M/s. V. P. Bedekar & Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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Anagha Anasingaraju for Petitinen

(Kanj & Asociates)

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GYW MS MADHUPRIETHM ELANGO

RESPONDENTS

ORDER

IA No.08/2017 in CP No.26/237,397-398/CLB/MB/MAH/2014

- 1. Mentioned when the Court assembled.
- 2. The Applicant started the arguments. However, the Respondent to the Application wants to file Reply. Reply should be filed on or before 24.03.2017. A copy in advance to the other side and if deem fit a Rejoinder from the side of the Applicant within a week's time.
- 3. The matter is listed for hearing on 11.04.2017.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

24th February, 2017.